

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-77/2006/3912/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Member, MACT No. 3,
Kamrup (M), Guwahati.

Dated Guwahati the 3rd June, 2025

Sub: **Special casual leave.**

Ref:- Your letter No. MACT No.3/2025/444, dtd. 02.06.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 31.05.2025**. The Member, MACT No. 1, Kamrup (M), Guwahati, Assam, and in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati, Assam shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-77/2006/3913-3915/A, dated 3.6.2025

Copy to :

1. The Member, MACT No. 1, Kamrup (M), Guwahati, Assam.
2. The Member, MACT No. 2, Kamrup (M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

03.06.25

JT. REGISTRAR (VIGILANCE)

[Signature]